THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-I/523

Dated Shillong, the 26th February, 2025

It is hereby notified for the information of all concerned that on 28th February, 2025:-

Hon'ble Mr. Justice H.S. Thangkhiew and	Shall sit together and take up urgent matters, if
Hon'ble Mr. Justice W. Diengdoh.	any, from the list and determination of
	DIVISION BENCH-I.
[Court Room No. 2]	
Hon'ble Mr. Justice H.S. Thangkhiew and	Shall sit together and take up urgent matters, if
Hon'ble Mr. Justice B. Bhattacharjee.	any, required to be heard by DIVISION BENCH
	against judgments/orders passed by Single
[Court Room No. 2]	Bench of Hon'ble Mr. Justice W. Diengdoh.
Hon'ble Mr. Justice W. Diengdoh and Hon'ble	Shall sit together and take up urgent matters, if
Mr. Justice B. Bhattacharjee.	any, required to be heard by DIVISION BENCH
	against judgments/orders passed by Single
[Court Room No. 3]	Bench of Hon'ble Mr. Justice H.S. Thangkhiew.

By Order,

JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-Judl./Part-I/523A Copy to: -

Dated Shillong, the 26th February, 2025

- 1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 5. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 6. The P.A. to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information.

- 7. The Registrar (Judicial Service) -cum- CPC, High Court of Meghalaya, Shillong for favour of kind information.
- 8. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 9. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
- 10. All Court Masters/Court officers concerned for information and necessary action.
- 11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 12. Notice Board.
- 13. Office File.

JOINT REGISTRAR (LISTING

22/2/25